

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.†2802

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

SPURIOUS LIQUOR

†2802. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illegal trade in spurious/illicit liquor and drugs are on the rise in the country;

(b) if so, the details thereof along with the total number of persons who died due to alleged consumption of spurious/illicit liquor during each of the last three years and the current year, State-wise including Gujarat and Maharashtra;

(c) the quantum of spurious/illicit liquor and drugs seized, number of persons arrested and the action taken against the guilty persons during the said period, Statewise; and

(d) the measures taken by the Government to check illegal trade in spurious/illicit liquor and drugs along with the details of advisories issued to the State Governments and Police Departments in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): As per data collected from States/UTs, total number of cases reported under narcotics drugs and psychotropic substances were 29247, 34668, 46923 in 2012, 2013, 2014 respectively which shows a rising
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trend. Persons died due to consumption of illicit/spurious liquor state-wise (including Gujarat and Maharashtra) during 2012-2014 is enclosed at Annexure-I.

(c) : State/UT wise cases reported and drugs seized under the Narcotics Drugs & psychotropic Substances Act,1985 during 2014 is enclosed at Annexure-II. No data is available for earlier years as NCRB has started collecting data on seizure of drugs using the revised proformae of 'Crime in India' since 2014. Number of persons arrested, charge-sheeted and convicted in year 2012-2014 is at Annexure-III.

(d) : 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting criminals. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge the State Governments/UT Administrations for taking such measures as are

necessary for prevention and control of crime within their respective jurisdictions. This Ministry has issued a comprehensive advisory on Prevention, Registration, Investigation and Prosecution of Crime on 16th July, 2010, which also covers all types of crime. The advisory is available on the website of Ministry of Home Affairs viz www.mha.nic.in.

State/UT wise number of Cases, Injuries and Deaths due to consumption of Illicit/Spurious liquor during 2012-2014

Sl. No.	State/UT	2012			2013			2014		
		Cases	Injured	Died	Cases	Injured	Died	Cases	Injured	Died
1	ANDHRA PRADESH	34	0	35	82	0	84	31	9	33
2	ARUNACHAL PRADESH	1	0	1	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	0	0	0
4	BIHAR	40	4	44	50	20	39	49	4	59
5	CHHATTISGARH	39	0	39	2	0	2	119	0	156
6	GOA	0	0	0	0	0	0	6	0	6
7	GUJARAT	139	0	143	29	0	29	5	0	5
8	HARYANA	3	0	3	3	0	3	117	0	117
9	HIMACHAL PRADESH	0	0	0	1	0	1	42	0	42
10	JAMMU & KASHMIR	41	1	17	0	0	0	10	0	10
11	JHARKHAND	29	0	35	35	2	29	100	15	88
12	KARNATAKA	188	0	211	72	0	73	111	4	111
13	KERALA	1	0	1	0	0	0	8	0	8
14	MADHYA PRADESH	15	0	15	26	3	26	204	16	188
15	MAHARASHTRA	22	0	22	27	7	20	452	91	359
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	5	0	5
19	NAGALAND	0	0	0	0	0	0	1	0	1
20	ODISHA	44	0	44	10	0	10	10	0	10
21	PUNJAB	20	0	20	44	0	44	118	0	118
22	RAJASTHAN	0	0	0	0	0	0	27	0	27
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	0	0	0
25	TELANGANA#							105	6	101
25	TRIPURA	20	0	20	10	0	10	0	0	0
26	UTTAR PRADESH	84	24	76	117	16	110	105	24	85
27	UTTARAKHAND	0	0	0	0	0	0	12	0	12
28	WEST BENGAL	0	0	0	1	0	7	0	0	0
	TOTAL (STATES)	720	29	726	509	48	487	1637	169	1541
	UNION TERRITORIES									
29	A & N ISLANDS	0	0	0	0	0	0	31	0	31
30	CHANDIGARH	0	0	0	3	0	3	12	0	12
31	D & N HAVELI	0	0	0	0	0	0	1	0	1
32	DAMAN & DIU	0	0	0	3	0	3	0	0	0
33	DELHI (UT)	5	0	5	5	1	4	21	2	19
34	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
35	PUDUCHERRY	0	0	0	0	0	0	95	0	95
	TOTAL (UTs)	5	0	5	11	1	10	160	2	158
	TOTAL (ALL INDIA)	725	29	731	520	49	497	1797	171	1699

Source: 'Accidental Deaths and Suicides in India'
Newly carved state from Andhra Pradesh

State/UT wise cases reported under the Excise Act and liquor seized (desi/country made, factory made illegal and others) during 2014						
SL	State/UT	2014				
		Cases Reported under Excise Act	Liquor Seized			
			Total	Desi/Country Made	Factory Made	Other
		1	2	2.1	2.2	2.3
1	Andhra Pradesh	5904	2996201.4	308182	79181.38	2608838
2	Arunachal Pradesh	2	902.56	766.5599976	136	0
3	Assam	14	500	500	0	0
4	Bihar	3555	496444.5	342314	99410.492	54720
5	Chhattisgarh	14263	84198.208	62524.64063	16217.08	5456.487
6	Goa	0	0	0	0	0
7	Gujarat	0	44682.211	21988	22694.211	0
8	Haryana	13540	875460.79	475643.1875	284581	115236.6
9	Himachal Pradesh	1492	259517.59	236126.5469	16273.66	7117.657
10	Jammu & Kashmir	410	21470.35	10733.5752	9414.2998	1322.475
11	Jharkhand	598	41888	31773	8408	1707
12	Karnataka	3669	7766652	784180	5099514	1882958
13	Kerala	0	1634.036	41.70000076	826.776	765.56
14	Madhya Pradesh	51646	3568073.8	1416641	458402.81	1693030
15	Maharashtra	0	0	0	0	0
16	Manipur	0	0	0	0	0
17	Meghalaya	10	272.79999	100	172.8	0
18	Mizoram	0	0	0	0	0
19	Nagaland	35	18000	0	18000	0
20	Odisha	15065	831663.63	705900	60999.949	64763.57
21	Punjab	7761	2182685.5	185363.597	1933678.8	63643.1
22	Rajasthan	13072	2712936.4	1719592	855260.13	138084.3
23	Sikkim	35	0	0	0	0
24	Tamil Nadu	0	3939.9399	10	3929.9399	0
25	Telangana	6612	97368.801	62008.33984	31253.461	4107
26	Tripura	0	5386	5386	0	0
27	Uttar Pradesh	37360	3543453	1636303	1789802	117348
28	Uttarakhand	2152	9251	6209	1836	1206
29	West Bengal	4575	2244408.4	959485.88	389483	895439.5
	TOTAL STATE(S)	181770	27806991	8971772.027	11179476	7655743
30	A & N Islands	1951	7320.4302	476.25	6018.1802	826
31	Chandigarh	874	28641	14320.5	11008.5	3312
32	D&N Haveli	9	1150.05	0	1150.05	0
33	Daman & Diu	0	300000	0	300000	0
34	Delhi UT	1408	160941	130769	26856	3316
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	155	50	35	70
	TOTAL UT(S)	4242	498207.48	145615.75	345067.73	7524
	TOTAL (ALL INDIA)	186012	28305198	9117387.777	11524544	7663267

Source: Crime in India

CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER NARCOTICS DRUGS AND PSYCOTROPIC SUBSTANCES																			
SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	464	437	75	917	843	118	553	336	63	1112	883	93	391	232	18	781	495	32
2	Arunachal Pradesh	40	21	0	45	23	0	86	69	9	88	72	9	83	82	4	123	106	14
3	Assam	129	109	19	180	140	18	266	135	15	264	169	16	196	131	33	385	163	45
4	Bihar	366	480	35	646	735	41	354	329	70	496	540	102	347	371	34	484	483	55
5	Chhattisgarh	426	424	173	530	539	178	432	434	141	522	517	174	434	433	257	530	737	319
6	Goa	55	36	2	56	39	2	50	60	12	61	63	12	54	56	6	60	67	12
7	Gujarat	68	66	10	102	111	19	47	47	7	73	69	10	47	40	10	70	74	15
8	Haryana	935	884	475	1125	1148	541	1129	1081	523	1335	1296	622	1012	1040	529	1304	1257	659
9	Himachal Pradesh	513	459	110	639	612	143	531	501	80	611	645	105	644	624	59	811	777	88
10	Jammu & Kashmir	411	386	40	573	573	49	390	395	13	656	646	27	404	370	10	588	559	13
11	Jharkhand	122	106	50	226	213	112	127	98	42	237	212	86	78	91	28	169	117	28
12	Karnataka	225	199	17	298	314	28	290	259	25	450	413	29	284	272	19	496	448	21
13	Kerala	696	696	325	839	828	387	974	912	429	1197	1091	479	2239	2140	545	2689	2500	642
14	Madhya Pradesh	749	750	352	976	976	476	756	750	318	1027	1015	401	712	708	338	1012	1010	435
15	Maharashtra	1903	1766	749	4734	4461	2993	2714	2510	1057	5989	5873	3732	14622	10490	3506	16290	12574	4953
16	Manipur	69	29	22	88	40	22	109	103	37	190	104	37	124	79	24	133	84	24
17	Meghalaya	17	11	4	31	12	13	32	20	3	38	33	3	26	21	2	58	47	3
18	Mizoram	155	139	95	214	164	132	194	169	86	258	221	115	118	142	66	144	188	86
19	Nagaland	39	39	36	64	75	88	84	89	64	118	87	60	72	57	48	75	62	40
20	Odisha	226	137	26	351	339	35	364	283	15	751	709	19	353	298	34	700	586	52
21	Punjab	10220	6639	4003	11715	7759	4524	14654	10633	5476	16821	12293	5939	14483	11074	7209	17084	13483	8076
22	Rajasthan	1115	1071	341	1529	1537	576	943	921	434	1333	1364	514	823	814	546	1258	1286	787
23	Sikkim	3	3	4	3	3	4	10	10	8	10	10	8	3	3	6	3	3	6
24	Tamil Nadu	1402	1523	854	1682	1589	924	1511	1646	1107	1812	1926	994	1413	1220	838	1750	1677	1034
25	Telangana													197	209	27	399	294	45
26	Tripura	43	48	5	52	79	7	91	66	0	99	84	0	102	80	2	117	111	2
27	Uttar Pradesh	6755	6666	5114	6863	6778	5132	6039	5985	4486	6180	6090	4496	5742	5914	4725	5946	6138	4768
28	Uttarakhand	297	252	312	329	294	383	390	358	215	421	339	216	252	325	114	366	406	156
29	West Bengal	886	898	13	1175	1005	21	981	879	32	1141	1155	37	1158	1305	29	1663	1496	52
	TOTAL STATE(S)	28329	24274	13261	35982	31229	16966	34101	29078	14767	43290	37919	18335	46413	38621	19066	55488	47228	22462
30	A & N Islands	4	11	0	8	13	0	13	27	16	32	59	22	30	30	14	44	47	22
31	Chandigarh	68	100	63	75	109	64	101	55	49	122	71	55	137	94	97	139	98	112
32	D&N Haveli	0	0	0	0	0	0	3	3	0	3	3	0	1	0	0	2	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0	4	1	0
34	Delhi UT	829	973	691	962	1077	838	442	486	425	551	571	525	322	264	227	402	315	286
35	Lakshadweep	11	3	0	20	6	0	7	11	3	7	20	10	17	6	10	29	12	11
36	Puducherry	6	5	0	8	15	0	1	5	1	3	7	1	1	0	0	1	0	0
	TOTAL UT(S)	918	1092	754	1073	1220	902	567	587	494	718	731	613	510	395	348	621	473	431
	TOTAL (ALL INDIA)	29247	25366	14015	37055	32449	17868	34668	29665	15261	44008	38650	18948	46923	39016	19414	56109	47701	22893

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/person of previous years also.
